

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

WEDNESDAY, MARCH 16, 2016

GOVERNMENT BUSINESS

1. Questions.
2. Shri JOHN LESLEE K. SANGMA, MLA to call the attention of the Minister in-charge Urban Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the “*Meghalaya Guardian*” dated 10th February, 2016 under the caption “Government focus on beautification of Tura”.
3. (a) Dr. M. AMPAREEN LYNGDOH, Minister in-charge Urban Affairs to beg leave⁴ to introduce the Meghalaya Apartment Ownership Bill, 2016.
(b) If leave be granted to introduce the Bill.
4. General discussion on the Budget.

*Shillong,
The 15th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*